

Order dated 22.4.02

Advocate for the Applicant
prays for withdrawal of this O.A.
To this effect, he has filed a
Memo. A copy of Memo is said to
have been served on Shri S.B.
Sen, A.S.C., who is present and
also heard.

In view of Memo filed, the O.A.
is dismissed as withdrawn. No costs.


Member (i)

Copies of order
may be shown to
the Court for
signature.

Pr
26/4
S.C.T.

26.4.02